

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).25250-25251/2024

(Arising out of impugned final judgment and order dated 10-09-2024 in WA No. 1248/2024 14-10-2024 in WA No. 1248/2024 passed by the High Court Of Kerala At Ernakulam)

SAJIMON PARAYIL

Petitioner(s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

IA No. 243853/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 23-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. K. Parameshwar, Sr. Adv.
Mr. Saiby Jose Kidangoor, Adv.
Mr. A. Karthik, AOR
Ms. Smrithi Suresh, Adv.
Mr. Sugam Agrawal, Adv.
Ms. Irine Mathew, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 19.11.2024.

The prayer for grant of interim relief would be
considered on the next date.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER

